

(e) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) Mineral Concession are granted as per provisions of Mines and Minerals (Regulation and Development) Act, 1957 and Rules made thereunder. Proposals for grant of minerals concessions are received by the Central Government for minerals specified under the Schedule-I of the aforesaid Act from respective State Governments and are processed and disposed of as per provisions of law. All efforts are being made to expedite approval of Central Govt. 332 cases have been cleared during the year 1996-97. In certain cases the proposals received from the State Government are incomplete. In such cases, State Government are asked to furnish complete information for disposal.

(c) Mining activity in the country has historically been undertaken both by public sector and private sector companies. As on 1.1.1995 there were 8,567 mining leases in private sector in the country. As per Mines and Minerals (Regulation and Development) Act, 1957 mining rights can be given only to an Indian National or a company defined in sub-section (1) of Section (3) of the Companies Act, 1956. Provided that in respect of any mineral specified in the First Schedule, no prospecting licence or mining lease shall be granted except with the previous approval of the Central Government.

(d) and (e) Grant of mineral concession is a continuous process and as many as seventy cases pe.taining to Madhya Pradesh have been disposed of during the year 1996-97.

#### Clearance of Power Projects

262. SHRI A.G.S. RAM BABU : Will the Minister of POWER be pleased to state :

(a) whether the Government has given/propose to give clearance to any power projects in private sector; and

(b) if so, the estimated cost, names of participants and places where these projects are proposed to be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) So far, 25 private power projects, with a capacity of 14,100 MW, have been techno-economically cleared by the Central Electricity Authority. Apart from these, CEA considers such private power projects for techno-economic clearance (TEC) that have furnished complete Detailed Project Reports along with other requisite inputs/clearances.

(b) Details of the private power projects so far accorded TEC by the CEA is enclosed as Statement.

#### Statement

*Details of Proposals which have been accorded Techno-economic clearance of Central Electricity Authority*

| Sl. No.         | Project                       | Cap. (MW) | Cost (Rs. crs.) | State            |
|-----------------|-------------------------------|-----------|-----------------|------------------|
| 1               | 2                             | 3         | 4               | 5                |
| HYDRO SCHEMES   |                               |           |                 |                  |
| NORTHERN REGION |                               |           |                 |                  |
| 1.              | Baspa Stg.-II HEP (M/s JIL)   | 300       | 949.23          | Himachal Pradesh |
| 2.              | Vishnu Prayag HEP (M/s JIL)   | 400       | 1614.60         | Uttar Pradesh    |
| WESTERN REGION  |                               |           |                 |                  |
| 3.              | Maheshwar HEP (M/s S. Kumars) | 400       | 1500.00         | Madhya Pradesh   |
| THERMAL SCHEMES |                               |           |                 |                  |

| 1                                       | 2                                                     | 3     | 4       | 5              |
|-----------------------------------------|-------------------------------------------------------|-------|---------|----------------|
| <b>WESTERN REGION</b>                   |                                                       |       |         |                |
| 4.                                      | Paguthan (M/s GTECL)                                  | 655   | 2298.00 | Gujarat        |
| 5.                                      | Hazira CCGT (M/s Essar Power)                         | 515   | 1666.56 | Gujarat        |
| 6.                                      | Baroda CCGT (M/s GIPCL)                               | 160   | 364.21  | Gujarat        |
| 7.                                      | Surat Lig. (M/s GIPCL)                                | 250   | 1151.60 | Gujarat        |
| 8.                                      | Dabhol CCGT (Dabhol Power Co.)                        | 2015  | 9051.20 | Maharashtra    |
| 9.                                      | Bhadravati TPS (Cent. India Power Co.)                | 1072  | 4630.90 | Maharashtra    |
| 10.                                     | Korba East TPS (Daewod Power India Ltd.)              | 1070  | 4690.00 | Madhya Pradesh |
| 11.                                     | Bina TPS (Bina Power Sun. Co.)                        | 578   | 2443    | Madhya Pradesh |
| 12.                                     | Narasinghpur CCPP (GBL Power)                         | 166   | 531.24  | Madhya Pradesh |
| <b>SOUTHERN REGION</b>                  |                                                       |       |         |                |
| 13.                                     | Jagurupadu CCGT (GVK Ind.)                            | 216   | 816     | Andhra Pradesh |
| 14.                                     | Godavari CCGT (SPL)                                   | 208   | 748.43  | Andhra Pradesh |
| 15.                                     | Vizag TPS (HNPCL)                                     | 1040  | 4297.80 | Andhra Pradesh |
| 16.                                     | Ramagundam Ext. (on ICB route)                        | 520   | 2384.57 | Andhra Pradesh |
| 17.                                     | Toranagallu (J. Tractabel)                            | 260   | 1093.86 | Karnataka      |
| 18.                                     | Mangalore TPC (Mangalore Pow. Co.)                    | 1000  | 3948.33 | Karnataka      |
| 19.                                     | Neyveli TPS Zero Unit (ST-CMS)                        | 250   | 1200    | Tamilnadu      |
| 20.                                     | Pillaiperumalnallur CCGT<br>(Dvna Makowski Power Co.) | 330.5 | 1121.70 | Tamilnadu      |
| 21.                                     | N. Madras TPS-II (Videocon Pow.)                      | 1050  | 4423.80 | Tamilnadu      |
| 22.                                     | Basin Bridge DGPP (GMR Vasavi)                        | 200   | 725.32  | Tamilnadu      |
| 23.                                     | Tuticorin TPP-IV (SPIC Elec.)                         | 525   | 2326.27 | Tamilnadu      |
| <b>EASTERN REGION</b>                   |                                                       |       |         |                |
| 24.                                     | Ib Valiev TPS-3&4 (IBPL)                              | 420   | 1993.63 | Orissa         |
| 25.                                     | Balagarh TPS (BPCL)                                   | 500   | 2234.69 | West Bengal    |
| <b>Total (Hydro + Thermal) 14100 MW</b> |                                                       |       |         |                |

**Study conducted by NCAER for improving lot of Rural Population**

263. SHRI SANAT KUMAR MANDAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to

state :

(a) whether a study made by the National Council for Applied Economic Research (NCAER), reveals that 39% of the rural Population is living below the poverty line while